

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 122 of 2015 &
IA No.194 of 2015**

Dated: 8th January, 2016

In the matter of:-

Gail Gas Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.

... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on **01.04.2016.**

COURT MASTER